Annexure-1
Name of the corporate debtor: Hanuman Tea Co Ltd
Date of commencement of CIRP: 29th April, 2025 (order received by IRP on 17/05/2025)
Updated List of creditors as on: 30th November, 2025

List of secured financial creditors belonging to any class of creditors

(Amount in Rs)

S.		-		2	
Name of Identification		Sudhir Credit Pvt Ltd	6, Bishop Lefroy Road, 4 th Floor, Suite No: 19, Kolkata - 700	Win N U30007 Quiz WB2000 Com Ltd PLC0918 23 38, N S Road, Kolkata - 700001	
Identifi cation	No.	U65922 WB1992 PTC0549	0,7	U30007 WB2000 PLC0918 23	
Details of claim received	Date of receipt	30/05/25		28/05/25	
of claim ved	Amount claimed	2,46,02,00,000 2,46,02,00,000		78,32,00,000	
	Amount of claim admitted	2,46,02,00,000		Ni	
	Nature of claim	Secured Financial Creditor		Secured Financial Creditor	
admitted	Amount covered by security Interest	Yes		Yes	
aim	Amount covered by guarante	N _o		Z	
Section 18	Whether related party?	No		Z	
	% of voting share in CoC	98.27%		Z	7070
of	nt claim	N.		<u>Z</u>	
any	mutual dues, that may be set- off	N.		<u>Z</u> :	
claim	not admitted	N _i		Z	
claim under	verification	Z		78,32,00,000	700 000 000
any		The claim has arisen pursuant to a loan	granted by Bank of Baroda, which was subsequently assigned to Sudhir Credit Pvt. Ltd	78,32,00,000 The claim can be finally admitted and status may change once the required documents and clarifications are received from the respective creditor.	